

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 109 of 2016

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

M/s. Cauvery Hydro Energy Ltd.

....Appellant (s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. Nikhil Majithia

Counsel for the Respondent(s)

:

Ms. Srishti Govil for R.2 & 3

ORDER

We have heard learned counsel for the parties. Learned counsel for the parties may file written submissions on or before 10.10.2017 after serving copy on the other side.

List the matter for further hearing on **25.10.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson